

2

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 2872/2004

This the 1st day of December, 2004

HON'BLE MR. JUSTICE M.A. KHAN, VICE CHAIRMAN (J)
HON'BLE MR. S.A.SINGH, MEMBER (A)

Sh. S.C.Kapoor aged about 55 years,
S/o Late Sh. G.M.Kapoor,
R/o 16/400, Lodhi Colony,
New Delhi-110013.

(By Advocate: Sh. Surinder Singh)

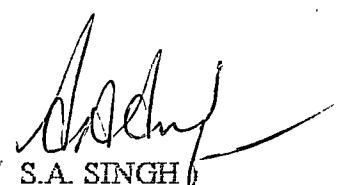
Versus

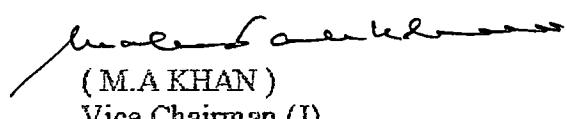
1. Union of India through
The Defence Secretary,
Ministry of Defence,
South Block,
New Delhi-110011.
2. The JS (Trg) & CAO,
A2(B),
Ministry of Defence,
'E' Block,
New Delhi-110011.

ORDER (ORAL)

By Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Counsel for applicant, on instructions from the applicant, withdraws this OA. He, however, submitted that applicant would submit a representation to the respondent and would seek his remedy in appropriate proceedings, if so advised, after his representation is decided by the respondents. Accordingly, OA is dismissed as withdrawn.


(S.A. SINGH)
Member (A)


(M.A KHAN)
Vice Chairman (J)

'sd'